

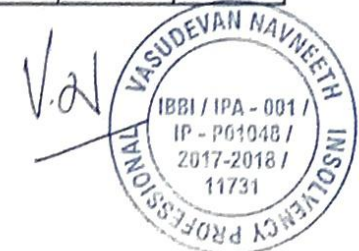
Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs								NA	Nil
2	Liquidation costs incurred till date								NA	Nil
3	Secured financial creditors				NA				1	Nil
4	Unsecured financial creditors				NA				2	Nil
5	Operational creditors (Workmen)				NA				3	Nil
6	Operational creditors (Employees)				NA				4	Nil
7	Operational creditors (Government Dues)				NA				5	Nil
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	9,87,342	3	9,35,846	Nil	51,496	Nil	6	Nil
9	Other stakeholders, if any (other than financial creditors and operational creditors)				NA				7	Nil
Total		3	9,87,342	3	9,35,846	Nil	51,496	Nil		



Annexure-1

Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
NA																

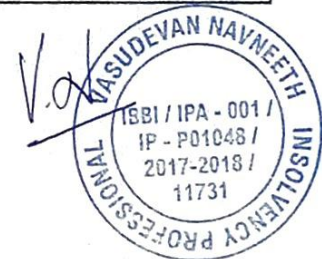
Annexure-2

Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
NA													



Annexure-3

Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
NA														

Annexure-4

Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
NA														



Annexure-5

Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022

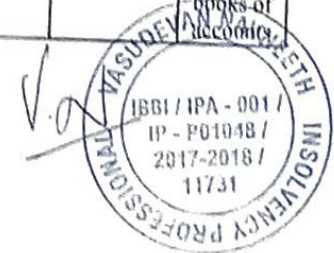
List of operational creditors (Government Dues)		(Amount)	
			Amount

Annexure-6

Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022

List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						(Amount in ₹)				Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	
1	Nordic (India) Solutions India Private Limited		24-06-2022	2,93,300	2,47,493		NA	NA	NA	26%	Nil	Nil	45,807	Nil	Rejected due to mismatch with the books of accounts
2	Manish Trading Company		04-07-2022	4,24,013	4,24,013		NA	NA	NA	45%	Nil	Nil	Nil	Nil	Nil
3	Blue Star Metacraft		07-07-2022	2,70,029	2,64,340		NA	NA	NA	28%	Nil	Nil	5,689	Nil	Rejected due to mismatch with the books of accounts



Annexure-7

Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholder (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
NA																

